Annexure-A

Name of the Corporate Debtor: Neel Motors LLP Date of commencement of Liquidation: 01.04.2022 List of Stakeholders as on 05.12.2022

List of Secured Financial Creditors

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S		Name of Creditors	Details of Claims Received		Details of Claims Admitted								Amount of			
	-		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claims	Amount Covered by Security Interest	Whether Security interest relinquished (Yes/No)	Details of Security Interest	Amount covered by guarantee	total	Amount of contingent claims		Amount of claim	Amount of claim under verification	Remarks (if any)
	The Limited	Federal Bank	23.12.2022	8,51,22,659.21	8,51,22,659.21	Secured Financial Creditor	Refer Note No.1	NA	Refer Note No.1	NA	100.00	NA	NA	NA	NA	NA
	2 SVC C	Co-operative Bank	01.11.2022	16,70,79,112.21	16,65,37,515.21	Secured Financial Creditor	Refer Note No.2	NA	Refer Note No.2	NA	99.68	NA	NA	5,41,597	NA	NA
		TOTAL		25,22,01,771.42	25,16,60,174.42										-	

NOTE NO. 1:

Assets of the Corporate Debtor

- 1) 1) Hypothecation of spare parts and unencumbered vehicles.
- 2) Hypothecation of Book Debts aged not more than 90 days.
- 3) Lien on invoice covering procured goods/products duly marked by corporate as financed by Bank, stamped as "Hypothecation to Federal Bank Ltd."

NOTE NO. 2

Prime Security:

Furniture and Fixture, Plant and Machinery at Hyundai Showroom and Workshop at General Thimmayya Road, Camp Pune

Collateral Security

Open Plot of land bearing no. 63, S no. 577, Old S no. 94 Shatrunjay Society, Kondhwa Budruk, Pune